

### Mechanised and Non-Mechanised Fishing

1661. SHRI A. NEELALOHITHADASAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that at present country fishing boat and mechanised boats of 40 feet length or below can fish only in the sea upto 10 miles from the coasts;

(b) what is the estimated number of (i) mechanised and (ii) non-mechanised fishing boats engaged in fishing off the Indian Coasts at present; and

(c) what were the landings of marine fishes prawns and other edible item of marine product in 1978 and 1979?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) While the country fishing boats normally operate within 10 miles from the coast, the mechanised fishing boats of 40 feet length or below can fish efficiently in depth upto 25 fathoms. The 25 fathom limit varies from coast to coast depending on the slope of the continental shelf.

(b) As per Livestock Census 1977, the estimated number of mechanised and non-mechanised fishing boats engaged in fishing off the Indian Coast is appended.

(c) Based on the data furnished by State Governments the provisional landings of prawns in 1978 were 2.00 lakh tonnes and of other marine fishes including other edible items of

marine products were 12.72 lakh tonnes. For the year 1979, similar information is not yet available.

#### Statement

State	(provisional figures in '000)	
	No. of mechanised boats	No. of non-mechanised boats.
1. Andhra Pradesh	1	44
2. Gujarat . . .	2	5
3. Karnataka . . .	1	10
4. Kerala . . .	3	30
5. Maharashtra . . .	3	7
6. Orissa . . .	NA	NA
7. Tamil Nadu . . .	2	32
8. West Bengal . . .	NA	NA
9. Andaman & Nicobar Islands . . .	(a)	1
10. Goa Daman & Diu . . . . .	(a)	3
11. Lakshadweep . . .	(a)	1
12. Pondicherry . . .	(a)	2

(a) denotes below 500.

(NA) denotes not available.

#### Frog Farming

1662. SHRI A. NEELALOHITHADASAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central Government have investigated the scope of frog-farming in India;

(b) if so, the results thereof;

(c) whether attempts of private entrepreneurs in frog farming in Kerala and Maharashtra States has invariably failed; and

(d) whether the Central Government have any scheme to subsidise frog farming and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The Indian Council of Agricultural Research at its Central Inland Fisheries Research Institute is conducting investigations to evolve suitable culture practices of Frog Farming in India. The Indian Council of Agricultural Research has also sanctioned a research scheme on Frog-farming for implementation by Kerala Agricultural University on 4-7-1979 for a period of 3 years.

(b) The investigations carried out by the Central Inland Fisheries Research Institute on Frog-farming relate to

- (a) induced breeding,
- (b) development of hatching technique,
- (c) development of feed

Success to some extent has been achieved at the experimental stage. The work is in progress.

(c) The Government is not aware of attempts made by private entrepreneurs in frog-farming in Kerala and Maharashtra.

(d) No, Sir.

**Plot of Land in Shanti Niketan, New Delhi**

1663. SHRI S. M. KRISHNA: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 674 on 17 March, 1980 regarding proper use of plot of land in Shanti Niketan colony New Delhi and state:

(a) whether the barbed wire stated to have been provided around the plot in question has been removed by the intruders and that there is free

passage to the plot for being used as a public convenience;

(b) whether no action has been taken so far by the M.C.D. to level the ground and keep it ready for plantation during the next monsoon; and

(c) whether a notice board warning of punitive action under the law to intruders for using this place as a public convenience and putting up of a pucca barbed wire as a deterrent will be expedited?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) The barbed wire fencing has not been removed but it has been damaged at some places. The public does pass through the plot as a short cut.

(b) The dressing of the plot as also plantation on the periphery can be only undertaken during the rainy season.

(c) Putting up of the pucca fencing and the Notice Board at this stage may not serve the desired purpose. The needful can be done as and when the plot is put to the purpose for which it is earmarked.

**Absorption of F.C.I.'s Canteen Staff of Eastern Region**

1664. SHRI SAIFUDDIN CHAUDHURY:

SHRI KRISHNA CHANDRA HALDER:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that the F.C.I.'s Canteen Staff of Eastern Region are still casual since long back;

(b) whether Government are aware about the notification issued by the Central Government on 11th December, 1979 declaring that all canteen staff will be permanent;